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THE GAUHATI HIGH COURT: KOHIMA BENCH



(The High Court Of Assam:Nagaland:Mizoram & Arunachal Pradesh)

Supplementary Causelist

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[FOR TUESDAY THE 13TH OF APRIL, 2021]

[AT 10:30 A.M.]

BEFORE :

HON'BLE MR. JUSTICE S. SERTO

COURT – I

I. DELIVERY OF JUDGMENT

1. **W.P. (C)**
No.3522/2019

Mr. Ashyut Kalita
vs
State of Assam & 3 Ors.

U.K.Nair, Sr.Adv
N.Alam
S.U.Ahmed
A.Hawari,Adv.

D.Doley,G/A.

KS
12/04/2021
DEPUTY REGISTRAR (JUDICIAL)
GAUHATI HIGH COURT KOHIMA BENCH